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MOST URGENT
OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

No. 32221-32275
/Genl./Circulation/West/THC/2025

Dated, Delhi the 17/11/25

Sub.:- Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.:- Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Forwarded copy of letter No. 47582-47596/R.R (Sessions)/South/Saket/2024 dated 11.11.2025 along with its enclosure i.e. Mark 'A' (Record of 75 Cases in which all Criminal Appeals/Revisions for the year 2017 are identified by Record Room (Sessions), South District during the period w.e.f. 16.10.2025 to 31.10.2025 for weeding out) bearing diary no. 11752 dated 13.11.2025 received, on the subject cited above, from Sh. Abhitosh Pratap Singh Rathore, Ld. Officer In-Charge, Record Rooms, South District, Saket Courts Complex, New Delhi, with the request to send the information related to the pendency of Appeal/Revision, if any, of the Cases mentioned in the Mark 'A' (Record of 75 Cases in which all Criminal Appeals/Revisions for the year 2017 are identified by Record Room (Sessions), South District during the period w.e.f. 16.10.2025 to 31.10.2025 for weeding out) be sent to Record Room Sessions through Official E-Mail ID : rrst.ddc@ddc.nic.in within 15 days. If the reply not received in the stipulated time, it will be presumed that there is no Appeal/Revision pending of the Cases as mentioned in the Mark 'A' (Record of 75 Cases in which all Criminal Appeals/Revisions for the year 2017 are identified by Record Room (Sessions), South District during the period w.e.f. 16.10.2025 to 31.10.2025 for weeding out), for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of Delhi Higher Judicial Services, West District, Tis Hazari Courts, Delhi. It is informed that the above mentioned Letter along with its enclosures can also be downloaded from the Centralized Website of Delhi District Courts or from LAYERS for immediate compliance/necessary action.
2. Branch Incharge, Record Room (Sessions/Criminal), West District, Tis Hazari Courts, Delhi.
3. A.O. (Judicial)/Branch Incharge, Bail & Filing Section, Tis Hazari Courts, Delhi.
4. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned Officer/Official to upload the same on the Centralized Website of Delhi District Courts as well as on the Website of West District.
5. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
6. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.


(Ajay Gupta)

District Judge (Commercial Court) - 05/
Officer Incharge, General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

Gen

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10.11.2025

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
SOUTH DISTRICT, SAKET COURT COMPLEX, NEW DELHI.

No. 47582-47596/R.R (Sessions)/South/Saket/2024

Dated: 11/11/25

To,

The Ld. Principal District & Sessions Judges,
South District / South-East / New Delhi District PHC/ Rouse Avenue Courts/
Central THC/ West THC/ North-West Rohini/ North Rohini/ East KKD/North-East KKD/
Shahadra KKD/ South-West Districts Dwarka New Delhi.

Sub.: Compliance of direction dated 09.01.2017 of Hon'ble High Court of Delhi as contained in Crl. Appeal No. 736/2008 (State NCT of Delhi Vs Tarif Singh).

Ref.: Letter/Endst. No. 1286/Crl. Dated 12.01.2017 received from Hon'ble High Court of Delhi.

Respected Sir/Madam,

It is to apprise you that record of 75 cases in which all Criminal Appeals/Revisions, for the year, 2017 in Record Room (Sessions), South District, identified during the period w.e.f. 16.10.2025 to 31.10.2025, have to be weeded out. A list of these files is placed at Mark 'A'.

It is, therefore, requested that concerned Officer/Official may please be directed to inform at the earliest as to whether any appeal in respect of matters shown in Mark-'A' are pending before the Trial Courts or any other courts, so that the relevant record pertaining to such pending appeals may not be destroyed.

Branch In-Charge, R & I branch is directed to upload the Mark-'A' with this letter on *layers* to onwards transmission to the Ld. Principal District & Sessions Judge to all District courts to circulate the same to the courts of their district and confirmation be also sent to Record Room Sessions through official e-mail id i.e. rrst.ddc@ddc.nic.in within 15 days. If reply not received at the stipulated time, it will be presumed that there is no Appeal/Revision or any other matter is pending before you.

This issues with the prior approval of Ld. Principal District & Sessions Judge, South District, Saket Courts, New Delhi.

Thanking you.

Yours faithfully,

(Abhitosh Pratap Singh Rathore)
Officer-In-Charge, Record Rooms,
South District, Saket Courts complex,
New Delhi.

Encl. : Mark-'A'.

							MARK 'A'
SL. NO.	CNR/CIS NO.	CASE NO.	CASE TITLE	DATE OF DECISION	DECIDED AS	GOSHWARA NO.	COURT NAME
1.	DLST010073252016	CR NO. 8466/2016	KAPIL RAGHUVANSHI VS M/S LIFE LONG MEDITECH LTD	30.03.2017	WITHDRAWN	658/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
2.	DLST010002992017	CA NO. 11/2017	MANMOHAN SHARMA VS SHALINI SHARMA	01.04.2017	DISMISSED	661/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
3.	DLST010053212016	CA NO. 8289/2016	X VS STATE	05.04.2017	DISMISSED	662/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
4.	DLST010043642016	CA NO. 8276/2016	SUDHIR KUMAR VS STATE	12.04.2017	ALLOWED	663/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
5.	DLST010036932016	CR NO. 8351/2016	KALPANA MENDIRATTA VS STATE	13.04.2017	DISMISSED	664/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
6.	DLST010028682017	CR NO. 128/2017	M/S UNITECH LTD. VS MRS. HARSIMRAN KAUR	18.04.2017	DISMISSED	665/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
7.	DLST010024722017	CR NO. 108/2017	SAKIR VS STATE	18.04.2017	DISMISSED	666/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
8.	DLST010068772016	CA NO. 8326/2016	MUNESH SHODEY VS KRISHNA SHODEY	25.04.2017	DISMISSED	667/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
9.	DLST010019902017	CR NO. 104/2017	SANJAY KUMAR GUPTA VS SUNITA YADAV	26.04.2017	ALLOWED	668/F/2017	MS. VIRINDA KUMARI SPECIAL JUDGE, ASJ (CBI, PC ACT), SOUTH.
10.	DLST010017192017	CR NO. 78/2017	RAKESH KUMAR VS STATE	21.08.2017	ALLOWED	672/F/2017	MS. SUNENA SHARMA, ASJ-03, SOUTH. SKAET
11.	DLST010013382017	CR NO. 66/2017	RAJAN JAIN VS STATE	22.08.2017	ALLOWED	673/F/2017	MS. SUNENA SHARMA, ASJ-03, SOUTH. SKAET
12.	DLST010060982016	CR NO. 8416/2016	HAKIM ALI VS ANISHA BANO	28.08.2017	ALLOWED	674/F/2017	MS. SUNENA SHARMA, ASJ-03, SOUTH. SKAET
13.	DLST010075372017	CR NO. 331/2017	SODAN SINGH VS BSES RAJDHANI POWER LTD	16.09.2017	DISMISSED	675/F/2017	MS. SUNENA SHARMA, ASJ-03, SOUTH. SKAET
14.	DLST010075502017	CR NO. 330/2017	SUNAINA MITTAL VS STATE	16.09.2017	WITHDRAWN	676/F/2017	MS. SUNENA SHARMA, ASJ-03, SOUTH. SKAET
15.	DLST010008542017	CR NO. 43/2017	SUBHASH BAJAJ VS STATE	19.09.2017	WITHDRAWN	677/F/2017	MS. SUNENA SHARMA, ASJ-03, SOUTH. SKAET

16.	DLST010063382017	CR NO. 192/2017	RAHIMUDDIN VS STATE	22.09.2017	ALLOWED	678/F/2017	MS. SUNENA SHARMA, ASJ-03, SOUTH. SKAET
17.	DLST010009602017	CA NO. 37/2017	PREETI BHATIA VS PIYUSH GUPTA	26.09.2017	DISMISSED	679/F/2017	MS. SUNENA SHARMA, ASJ-03, SOUTH. SKAET
18.	DLST010032172017	CR NO. 15/2017	PRAMOD KUMAR VS SUKH LAL	05.09.2017	DISPOSED OFF	680/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
19.	DLST010001542016	CR NO. 8039/2016	SANJAY SURI VS SERENITY REAL ESTATE	05.09.2017	DISMISSED	681/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
20.	DLST010003492016	CR NO. 8066/2016	GOURAV PANDEY VS SERENITYH REAL ESTATE	05.09.2017	DISMISSED	682/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
21.	DLST010013442016	CR NO. 8226/2016	MANOJ JOSHI VS SERENITY REAL ESTATE P. LTD.	05.09.2017	DISMISSED	683/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
22.	DLST010013452016	CR NO. 8227/2016	ANJU SUIR VS SERENITY REAL ESTATE P. LTD.	05.09.2017	DISMISSED	684/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
23.	DLST010044892017	CA NO. 164/2017	MANOJ KUMAR VS STATE	05.09.2017	DISPOSED OFF	685/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
24.	DLST010041152017	CA NO. 148/2017	SARVESH DEVI VS SACHIN GUPTA	05.09.2017	DISPOSED OFF	686/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
25.	DLST010072202017	CR NO. 317/2017	ANGOORI DEVI VS STATE	07.09.2017	DISMISSED	687/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
26.	DLST010071412017	CR NO. 314/2017	VIJAY MARTIN SAH VS STATE	07.09.2017	DISPOSED OFF	688/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
27.	DLST010072532017	CA NO. 225/2017	VANDANA PURI VS R.K. BANSAL	11.09.2017	DISMISSED	689/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
28.	DLST010027352017	CA NO. 94/2017	RAGHUWAR KUMAR VS NAINA KIR	13.09.2017	ALLOWED	690/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
29.	DLST010064782016	CR NO. 51/2016	VASUDEV KAUSHAL VS STATE	21.09.2017	DISMISSED	691/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
30.	NA	CR NO. 345/2017	RAVISHANKAR TIWARI VS AJAY KUMAR SINHA	27.09.2017	ALLOWED	709/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
31.	DLST010078282017	CR NO. 346/2017	PRAMOD KUMAR RASTOGI VS STATE	06.10.2017	DISPOSED OFF	710/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
32.	DLST010076022017	CR NO. 336/2017	PRADEEP JOSHI VS. M/S D. PAUL TRAVELS TOUR LTD.	06.10.2017	DISMISSED	711/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.

33.	DLST010054632017	CR NO. 249/2017	LAXMAN KUMAR VS STATE	06.10.2017	DISMISSED	712/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
34.	DLST010045532017	CA NO. 166/2017	SEEMA VS CHAMAN PRAKASH	06.10.2017	DISPOSED OFF	713/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
35.	DLST010041472017	CA NO. 149/2017	SHAYOGI NENI WAL VS SUMAN DEVI	06.10.2017	DISPOSED OFF	714/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
36.	DLST010083972017	CR NO. 188/2017	ARCHANA VS KIRAN PAL	07.10.2017	DISPOSED OFF	715/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
37.	DLST010045202017	CR NO. 221/2017	STATE VS RAMESH	10.10.2017	DISPOSED OFF	717/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
38.	DLST010066922017	CR NO. 308/2017	RENU VS STATE	11.10.2017	DISPOSED OFF	718/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
39.	DLST010009882017	CA NO. 38/2017	ADITYA AHUJA VS STATE	11.10.2017	DID	719/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
40.	DLST010067732016	CA NO. 8319/2016	SONU VS STATE	11.10.2017	ALLOWED	720/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
41.	DLST010049062017	CA NO. 175/2017	MANISHA GHAL VS ANUJ GHAI	12.10.2017	DISPOSED OFF	721/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
42.	DLST010049352017	CA NO. 180/2017	NAMITA JAIN VS SAURABH JAIN	12.10.2017	DISPOSED OFF	722/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
43.	DLST010074112017	CR NO. 325/2017	MANISHA GOYAL VS STATE	12.10.2017	DISMISSED	723/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
44.	DLST010006392017	CR NO. 38/2017	MOHINDER RAWNAR VS STATE	13.10.2017	DISMISSED	725/F/2017	MS SAVITA RAO SPECIAL JUDGE (CBI-01, PC ACT), SOUTH.
45.	NA	RTI A. NO.23/2016	DHYAM SINGH RAWAT VS PIO	21.01.2017	WITHDRAWN	726/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
46.	NA	RTI A. NO. 27/2016 & 28/2016	PARADEEP KUMAR VS PIO	24.01.2017	DISPOSED OFF	727/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
47.	DLST010070512016	CA NO. 24/2016	RISHALI VS STATE	24.01.2017	REMANDBACK	728/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
48.	DLST010070672016	CR NO. 43/2016	HARBIR @ BHULLAR VS SATBIT	31.01.2017	SET ASIDE	729/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
49.	NA	RTI A. NO. 25/2016	HARPAL SINGH RANA VS PIO	02.02.2017	DISPOSED OFF	730/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.

50.	NA	RTI A. NO. 25A/2016	HARPAL SINGH RANA VS PIO	02.02.2017	DISPOSED OFF	731/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
51.	NA	RTI A. NO. 22/2016	HARPAL SINGH RANA VS PIO	02.02.2017	DISPOSED OFF	732/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
52.	NA	RTI A. NO. 24/2016	HARPAL SINGH RANA VS PIO	02.02.2017	DISPOSED OFF	733/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
53.	NA	RTI A. NO. 30/2016	HARPAL SINGH RANA VS PIO	02.02.2017	DISPOSED OFF	734/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
54.	NA	RTI A. NO. 29/2016	HARPAL SINGH RANA VS PIO	02.02.2017	DISPOSED OFF	735/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
55.	DLST010007672015	CR NO. 28/2015	RAVI MALHOTRA VS STATE	10.02.2017	DISMISSED	736/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
56.	DLST010020212016	CA NO. 08/2016	MOHD. ASIF VS NISHA BEGUM	15.02.2017	DISMISSED	737/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
57.	DLST010015352017	CA NO. 08/2017	SOHAN PAL @ SONU VS STATE	23.02.2017	WITHDRAWN	738/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
58.	DLST010014802017	CA NO. 66/2017	SUKHBIR VS STATE	21.02.2017	DISPOSED OFF	739/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
59.	DLST010018542017	CR NO. 10/2017	MOHIT CHOUDHARY VS ICICI BANK LTD	18.03.2017	DISMISSED	740/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
60.	NA	RTI A. NO. 01/2017	NARESH CHOUDHARY VS PIO	15.03.2017	DISPOSED OFF	741/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
61.	NA	RTI A. NO. 02/2017	PARDEEP KUMAR SONI VS PIO	06.03.2017	DISPOSED OFF	742/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
62.	NA	RTI A. NO. 03/2017	MADHULIKA S RASTOGI VS PIO	12.05.2017	DISPOSED OFF	743/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
63.	NA	RTI A. NO. 89/2017	SATPAL SINGH VS PIO	21.03.2017	DISPOSED OFF	744/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
64.	DLST010039542016	CA NO. 21/2016	TRISTAR GLOBAL INFRASTRUCUTRE VS SURESH JAIN	02.05.2017	SET ASIDE	745/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
65.	DLST010018962017	CR NO.97/2017	KARTIK VS STATE	03.05.2017	WITHDRAWN	746/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
66.	DLST010004832015	CA NO. 02/2015	KAY COMMUNICATION PVT. LTD VS STATE	15.05.2017	SET ASIDE	747/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.

67.	DLST010071632016	CR NO.45/2016	HARISH KUMAR VS STATE	18.05.2017	WITHDRAWN	748/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
68.	DLST010013362017	CR NO.85/2017	DWARIKA SINGH VS RAIBHAV BHATTAT	19.05.2017	DISMISSED	749/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
69.	DLST010013372017	CR NO.86/2017	DWARIKA SINGH VS SATVIK INTERIORS	19.05.2017	DISMISSED	750/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
70.	DLST010020102015	CA NO.01/2016	LAXMI NARAYAN VS VS SUNITA	24.05.2017	SET ASIDE	751/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
71.	DLST010023682015	CA NO.02/2016	JITENDER VS SUNITA	24.05.2017	SET ASIDE	752/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
72.	DLST010006702016	CR NO.02/2016	HIMANSHU SHARMA VS STATE	27.05.2017	DISMISSED	753/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
73.	DLST010020492016	CA NO.11/2016	PARVATI VS JAI SINGH	27.05.2017	DISMISSED	754/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
74.	DLST010030182017	CR NO.135/2017	MONU VS SUBHASH CHAND	05.06.2017	DISMISSED	755/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.
75.	DLST010003252016	CA NO. 09/2016	PAPIYA CHAKRABORTY VS SHIV SHANKAR CHAKRABORTY	06.06.2017	DISMISSED	756/F/2017	SH. AJAY KUMAR JAIN, ASJ-02, SOUTH.